

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI.



OA 2060/98

New Delhi this the 11th day of May, 1999.

Hon'ble Shri S.R. Adige, Vice Chairman(A)  
Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Dr. Vanaja Vaithianathan,  
179, Calve Subraya Chetty Street,  
Pondicherry 1

..Applicant

(By Advocate Shri K.B.S. Rajan )

Versus

The Secretary,  
Union Public Service Commission,  
Dholpur House,  
New Delhi-11

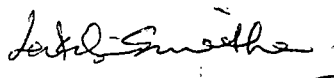
..Respondent

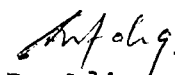
(By Advocate Shri K.R. Sachdeva )

O R D E R (ORAL)

(Hon'ble Shri S.R. Adige, Vice Chairman (A)

Both counsel states that nothing further survives  
the OA , which is accordingly dismissed as withdrawn.

  
(Smt. Lakshmi Swaminathan)  
Member (J)

  
(S.R. Adige )  
Vice Chairman(A)

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